

DIVISION BENCH
COURT - I

S-16

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/71(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	ADARSH JHUNJHUNWALA VS NILAMBAR TREXIM & CREDIT PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance(via video conference/physically)

For the Petitioner

Mr. Jishnu Chowdhury, Adv.

Mr. Ritoban Sarkar, Adv.

Mr. Barnik Ghosh, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel for the petitioner seeks three days time to file hard copies of this petition with the registry. Let the same be filed.
3. Post this matter on **02.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**